

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Misc. Application No.200/01550/2019
(in O.A. No.200/154/2016)

Jabalpur, this Friday, the 31st day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India
through its Secretary,
Ministry of Communication & IT,
Department of Posts, Dak Bhawan,
Sansad Marg, New Delhi PIN Code 110 001

2. Chief Post Master General,
M.P.Circle, Hoshangabad Road,
Bhopal M.P. 462012.

3. Superintendent of Post Offices,
Chhindwara Division,
Chhindwara M.P. PIN 480001

-Applicants

(By Advocate –**Shri D.S. Baghel**)

V e r s u s

1. Sudhir Sharma,
Son of late Deokinandan Sharma,
DOB: 26.12.1980, Resident of 322,
Delight Compound, Jabalpur MP PIN 482001

(original applicant in O.A.]

2. Ms. Manisha Sharma,
Daughter of Deokinandan Sharma,
1140, Yadav Colony,
Near Gajanand Manir,
Jabalpur MP-482001

[Respondent No.4 in O.A.]

- Respondents

O R D E R (Oral)

By Navin Tandon, AM:-

This M.A. has been filed by the applicants (respondents in O.A.) seeking further six month's time to comply order dated 16.08.2019 of this Tribunal passed in O.A. No.200/154/2019.

2. Learned counsel for the applicants (respondents in O.A.) prays 10 days' time to comply the said order.

3. Accordingly, this M.A. is disposed of. Further 10 days' time is granted from today to the applicants to comply of the order of this Tribunal.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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